

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 48 of 2015

Dated : 5th January, 2016

In the matter of:

M/s. Maithon Power Ltd.

... Appellant(s)

Versus

CERC & Ors.,

... Respondent (s)

ORDER

Bench not assembled today.

Post this Appeal for hearing on **4th February, 2016.**

Court Master